

# OFFICE OF THE DISTRICT JUDGE, NADIA

AT KRISHNAGAR

(ENGLISH DEPARTMENT)

## O R D E R

**No.287**

**Dated, Krishnagar, 10<sup>th</sup> September, 2021**

In view of **Notification no.3837-RG dated 09.09.2021 of the Hon'ble Court at Calcutta** on the subject of functioning of the Subordinate Judiciary, the following order is made to be adopted and implemented **on and from 13.09.2021 in supersession of all previous orders made in respect of functioning of Courts during pandemic situation:**

1. **On each working day, the District Judiciary shall be functional in physical, virtual and hybrid mode.**
2. Physical presence of Learned Lawyers, their staff and litigants in the Court premises shall only be permitted on production of double vaccination certificate or RTPCR negative report obtained not prior to 72 hours of Court visit in physical or in electronic form.
3. Wearing of masks inside the Court premises, hand santizing before entering the Court premises, limited gathering in Court-rooms and maintenance of physical distancing are mandatory and shall be ensured by the Court administration.

**This order is made subject to further or other orders of the Hon'ble High Court at Calcutta.**

This order be communicated to the Hon'ble Court at Calcutta through e-mail.

Considering the prevailing circumstances arising out of Covid-19 pandemic, the order be circulated among all Judicial Officers and all concerned via electronic mode of communication.

The order be also uploaded in the official website of the District judiciary for the information of the Learned Lawyers, staff and litigant public at large.

Inform all concerned.

**Sd/-**

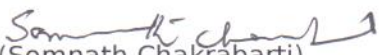
(Somnath Chakrabarti)  
**District Judge, Nadia**  
(In-charge)

**Memo No.2031(75)/XV-1A,**

**Dated, Krishnagar, 10<sup>th</sup> September, 2021**

### **Copy forwarded for information and necessary action to the:**

- 1-9: Addl. Dist. & Sessions Judge, Court, Krishnagar/Ranaghat/Kalyani/Tehatta/Nabadwip.
- 10-15: Addl. Dist. & Sessions Judge, FTC Krishnagar/Ranaghat/Kalyani/Tehatta/Nabadwip.
- 16-21: Civil Judge, Senior Division, Court, Krishnagar/Ranaghat/Tehatta/Kalyani.
- 22: Chief Judicial Magistrate, Nadia at Krishnagar.
- 23 - 26: Addl Chief Judicial Magistrate, Krishnagar/Ranaghat/Kalyani/Tehatta.
- 27-37: JM, 2<sup>nd</sup> / 3<sup>rd</sup> / 4<sup>th</sup> / 5<sup>th</sup> / 6<sup>th</sup> / Railway Court, Krishnagar/Ranaghat/Kalyani/Tehatta/Nabadwip.
- 38-46: CJ (JD), 1<sup>st</sup> / 2<sup>nd</sup> / 3<sup>rd</sup> / Addl. Court, Krishnagar/Ranaghat/Kalyani/Tehatta/Nabadwip.
- 47-51: Judge-in-Charge, Accounts/Nezarath/Civil Copying/DRR/Forms & Stationary Deptt, Sadar.
- 52: Secretary, District Legal Services Authority, Nadia.
- 53: Principal Magistrate, Juvenile Justice Board, Krishnagar, Nadia.
- 54: Public Prosecutor, Nadia at Krishnagar.
- 55: Government Pleader, Nadia at Krishnagar.
- 56: District Magistrate, Nadia at Krishnagar.
- 57: Superintendent of Police, Krishnagar Police District.
- 58: Superintendent of Police, Ranaghat Police District.
- 59: President/Secretary, District Bar Association, Krishnagar.
- 60: President/Secretary, Krishnagar Bar Association, Krishnagar.
- 61: President/Secretary, Criminal Court Bar Association, Krishnagar.
- 62: President/Secretary, Munsif Court Bar Association, Krishnagar.
- 63: President/Secretary, Ranaghat Court Bar Association, Ranaghat.
- 64: President/Secretary, Kalyani Court Bar Association, Kalyani.
- 65: President/Secretary, Tehatta Court Bar Association, Tehatta.
- 66: President/Secretary, Nabadwip Court Bar Association, Nabadwip.
- 67-70: Superintendent, Correctional Home, Krishnagar/Tehatta/Ranaghat/Kalyani.
- 71: Court Inspector, Sadar Court, Krishnagar.
- 72: GRO, Sadar/ Tehatta/Ranaghat/Kalyani/Nabadwip.
- 73: Nodal Officer/System Officer, e-Court Project, Nadia.
- 74: Order Book.
- 75: Office File.

  
(Somnath Chakrabarti)  
**District Judge, Nadia**  
(In-charge)